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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SMT. JUSTICE NANDITA DUBEY**

ON THE 23rd OF JUNE, 2022

WRIT PETITION No. 503 of 2018

Between:-

**LOKENDRA SHARMA S/O DR. RADHACHARAN
SHARMA, AGED ABOUT 35 YEARS,
OCCUPATION: COACH, R/O HARSHWARDHAN
NAGAR NEAR JAIN MANDIR, BHOPAL
(MADHYA PRADESH)**

.....PETITIONER

(BY SHRI ADITYA KHANDEKAR, ADVOCATE)

AND

- 1. STATE OF MADHYA PRADESH THROUGH
SECRETARY SPORT AND YOUTH WELFARE
DEPARTMENT, VALLABH BHAWAN, BHOPAL
(MADHYA PRADESH)**
- 2. DIRECTOR, SPORTS AND YOUTH WELFARE,
T.T.NAGAR STADIUM, NEW MARKET BHOPAL
(MADHYA PRADESH)**

.....RESPONDENTS

(BY MS. PRIYANKA MISHRA, GOVT. ADVOCATE)

ORDER

Heard on **I.A. No.8432/2022**, an application for withdrawal of this petition.

For the reasons mentioned in the application, the same is allowed.

Accordingly, this petition is **dismissed** as withdrawn.

**(NANDITA DUBEY)
JUDGE**